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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. 981/2014 and I.A. 11866/2015, I.A. 2242/2020

SUNITA VEDBRAT & ORS

..... Petitioner

Through: Mr. K. K. Sharma, Senior Advocate with Mr. Ram Pravesh Rai, and Mr. Pranav Prateek, Advocates.

versus

PREM SAGAR KHANNA & ORS

..... Respondent

Through: Mr. Jeevesh Nagrath, Mr. Arjun Gaur and Mr. Rajat Gupta, Advocates for LRs of R-1.

Mr. Ajay Kohli and Ms. Dipika Prasad, Advocates for R-2, R-3 and R-4.

Mr. Ashish Verma, Mr. Kartikay Bhargava, Mr. Rajat Bhatia and Ms. Salonee Keshwani, Advocates.

Mr. S. Santanam Swaminadhan and Mr. Kartik Malhotra, Advocates for R-7.

+ O.M.P. 1141/2014

SHALINI SETHI

..... Petitioner

Through:

versus

PREM SAGAR KHANNA & ORS

..... Respondents

Through: Mr. Jeevesh Nagrath, Mr. Arjun Gaur and Mr. Rajat Gupta, Advocates for LRs of R-1. Mr. Ajay Kohli and Ms. Dipika Prasad, Advocates for R-2, R-3 and R-4.

O.M.P. 981/2014 and connected matters

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Mr. Ashish Verma, Mr. Kartikay Bhargava, Mr. Rajat Bhatia and Ms. Salonee Keshwani, Advocates. Mr. K. K. Sharma, Senior Advocate

with Mr. Ram Pravesh Rai, and Mr. Pranav Prateek, Advocates for R-6 to R-9.

Mr. S. Santanam Swaminadhan and Mr. Kartik Malhotra, Advocates for R-11.

+ O.M.P. 1142/2014

RADHIKA VERMA

..... Petitioner

Through: Mr. S. Santanam Swaminadhan and Mr. Kartik Malhotra, Advocates.

versus

PREM SAGAR KHANNA & ORS

..... Respondents

Through: Mr. Jeevesh Nagrath, Mr. Arjun Gaur and Mr. Rajat Gupta, Advocates for LRs of R-1.
Mr. Ajay Kohli and Ms. Dipika Prasad, Advocates for R-2, R-3 and R-4.
Mr. K. K. Sharma, Senior Advocate with Mr. Barn Provesh Boi, and Mr.

with Mr. Ram Pravesh Rai, and Mr. Pranav Prateek, Advocates for R-6 to R-9.

+ O.M.P. 1143/2014

NANDINI MOHINDRA

..... Petitioner

Through:

versus

PREM SAGAR KHANNA & ORS

..... Respondents

O.M.P. 981/2014 and connected matters

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Through: Mr. Jeevesh Nagrath, Mr. Arjun Gaur and Mr. Rajat Gupta, Advocates for LRs of R-1.
Mr. Ajay Kohli and Ms. Dipika Prasad, Advocates for R-2, R-3 and R-4.
Mr. Ashish Verma, Mr. Kartikay Bhargava, Mr. Rajat Bhatia and Ms. Salonee Keshwani, Advocates.
Mr. K. K. Sharma, Senior Advocate with Mr. Ram Pravesh Rai, and Mr. Pranav Prateek, Advocates for R-6 to R-9.

CORAM: HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI <u>O R D E R</u> 24.01.2024

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The matters are ripe for final disposal.

Re-notify for hearing on 06th May and 07th May 2024 at 03:30 p.m.

ANUP JAIRAM BHAMBHANI, J

JANUARY 24, 2024/ak